

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2807 OF 2004
BEFORE THE REGISTRAR M.K GUPTA

M/S. OSWAL CHEMICALS & FERTILIZERS LTD. Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, BOLPUR Respondent(s)

(With appln(s) for stay,permission to place addl. documents on
record and office report)

Date: 01/10/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Kumar,Adv.

For Respondent(s)

Mr. Vanita Mehta, Adv.
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

In the present Civil Appeal there is sole respondent.
The appellant as well as respondent are represented by their
advocates. Original Record has been received. Notice has been
issued as per Hon'ble Court's order dated 7.5.2007. Appeal is
ready for hearing.

(M.K. GUPTA)
Registrar